

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 18.05.2018

**ORDER NO. 105 OF 2018**

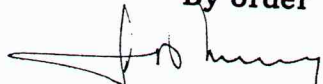
Hon'ble President is pleased to order the following sitting commencing from **21/05/2018 to 23/05/2018** for CESTAT, New Delhi to the extent indicated below:-

| COURT  | PERIOD                         | WORK ASSIGNED   |
|--|--------------------------------|---|
| Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Bijay Kumar, Member (Technical)  | From 21/05/2018 to 23/05/2018. | Customs Division Bench Matters.                               |
| Hon'ble Sh. V. Padmanabhan, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial) | From 21/05/2018 to 23/05/2018. | Excise Division Bench Matters.                                |
| Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical)  | From 21/05/2018 to 23/05/2018. | Service Tax Division Bench Matters.                           |
| Hon'ble Sh. Bijay Kumar (Technical)  | From 21/05/2018 to 23/05/2018. | Single Member Matters. (After Custom Division matter is over) |
| Hon'ble Sh. Ajay Sharma, Member (Judicial)   | From 21/05/2018 to 23/05/2018. | Single Member Matters.  |

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By order

  
(A. Mohan Kumar) 18/5

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/CDR/SDRs/Notice Board/Website/Guard File/Office Copy.

  
Registrar 18/5